## MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR Conference on – Issues and Challenges relating to cases under the Electricity Act DATE: 20<sup>th</sup> December, 2025 (through online and other mode of communication) SESSION **TOPICS** TIME 11.00 am to 12.15 am Ι Electricity Act, 2003: Salient features of the Act Key coverage area: Definition and notifications Cognizance Procedure of trial Followed by Open interaction By: Shri Sachin Sharma Addl. Director, MPSJA **TEA BREAK** (12.15 pm to 12.30 pm) II 12.30 pm to 1.45 pm Electricity Act, 2003: Theft of electricity and compounding of offences under the Act Key coverage area: Modes of theft Theft of electricity compounding of offences Followed by Open interaction By: Dr. Dharmendra Kumar Tada, Faculty Member (Sr.), MPSJA **LUNCH BREAK** (1.45 pm to 2.30 pm) III 2.30 pm to 3.45 pm Electricity Act, 2003: Theft of electricity vs. Unauthorized use of electricity Key coverage area: Unauthorized use of electricity Civil liability How to Determination *of* Civil Liability By: Dr. Dharmendra Kumar Tada, Faculty Member (Sr.), MPSJA Followed by open interaction 3.45 pm onwards IV Valedictory Session By: Officers of the Academy

*Note*: (i) The Schedule is subject to change as per exigencies.

(ii) Use of Cell Phones during the Session is strictly prohibited.